

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/3493 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Dibyajyoti Mahanta,  
Member, MACT No. 3,  
Kamrup (M), Guwahati

Dated Guwahati the 5<sup>th</sup> October, 2020.

Sub: **Casual leave.**

Ref:- Letter No. MACT-3(11)/2020/443 dated 30.09.2020 and  
Letter No. MACT-3(11)/2020/446 dated 30.09.2020

Sir,  
With reference to the above, I am directed to inform you that your prayer for casual leave on 28.09.2020 & 29.09.2020 and 06.10.2020, 07.10.2020, 08.10.2020 & 09.10.2020, has been granted. The Member, MACT No.1, Kamrup (M), Guwahati and in his absence the Member, MACT No.2, Kamrup (M), Guwahati will remain in charge of your Court and office in your absence.


Yours faithfully,

Sd/-

3496 **REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/3494-1 dated 5.10.2020**  
Copy to.

1. The Member, MACT No.1, Kamrup (M), Guwahati
2. The Member, MACT No.2, Kamrup (M), Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

Rolan